

IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH
ON THE DAY OF Tuesday THE 15th Day Of April 2025
COURT HALL NO.16, SITTING AT PRL. BENCH, BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
(MATTERS PERTAINING TO DHARWAD BENCH)			
<u>FURTHER HEARING</u>			
1	WP 104850/2022 (GM, RES) REG : 1) MEMO DTD : 13/08/2024 A/W DOCUMENT FILED BY AGA 2) MEMO DTD : 14/08/2024 A/W ENQUIRY REPORT 3) NON FILING OF DETAILS OF STATEMENT TO THE PAYMENT ALREADY MADE BY THE PETITIONER IN FAVOUR OF FARMERS AS WELL AS OTHER PERSON 4) IA 1/2025 FOR RECALLING ORDER DTD. 23/01/2025 5) MEMO FILED ON 4/4/2025 BY ADV FOR PETITIONER (V/O DTD. 29.01.2025-DEPUTY COMMISSIONER REPORT NOT FILED) (STATEMENT OF OBJECTION FILED BY ADV. FOR R10 K/B) (DATE)	PET: RYATAR SAHAIKARI SAKKARE KARKHANE NIYAMIT SHIVARAJ P MUDHOL (NOC) PRASHANT I GOUDAR	RES: THE UNION OF INDIA AND OTHERS M B KANAVI CGSC FOR RESPONDENTS IRAPPA UPPIN FOR R3 PRAVEEN P TARIKAR FOR R3 (NOC) C V ANGADI FOR R4 VEENA HEGDE FOR PROP R8 & R9 AGA FOR R5, R6 & R7 (MA NOT FILED) ROSHAN SAHEB CHABBI FOR IMPLEADING R10

COURT HALL NO :13

- 2 WP 100917/2025 (KLR, RR/SUR) *PET: SRI. LINGARAJ* *RES: THE DEPUTY*
A/W NON) *S/O GADACHAPPA* *COMMISSIONER AND*
COMPLIANCE OF **G I GACHCHINAMATH** *OTHERS*
ORDER DTD :
27.02.2025 AGA FOR R1 TO R6
BY AGA
(V/O/DTD.
04/04/2025, IF
COMPLIANCE IS NOT
MADE, THE
PRINCIPAL
SECRETARY,
REVENUE DEPT.
WOULD BE PRESENT
THROUGH VIDEO
CONFERENCING)
(DATE)
- 3 WP 101061/2025 (GM, RES) *PET: VIJAYKUMAR M* *RES: THE STATE OF*
(NOTE: V/O/DTD. *SHEELVANT* *KARNATAKA AND OTHERS*
04/04/25, R2 **M L VANTI**
SHALL BE PRESENT
THROUGH VIDEO
CONFERENCING, IF
THE DETAILS HAS
NOT PLACED ON
RECORD AS PER
ORDER DTD.
12/03/25)
(DATE) AGA FOR RESPONDENTS

---END---